

GOVERNMENT OF INDIA  
MINISTRY OF JAL SHAKTI  
DEPARTMENT OF DRINKING WATER AND SANITATION

**LOK SABHA**  
**UNSTARRED QUESTION NO. 929**  
ANSWERED ON 05/02/2026

**HAR GHAR JAL YOJANA**

929. SHRI BRIJMOHAN AGRAWAL

Will the Minister of JAL SHAKTI be pleased to state:

- (a) the details of 'Har Ghar Jal' initiative along with the number of beneficiaries benefitted therefrom in the country, particularly in Chhattisgarh as on January, 2026;
- (b) the details of mechanisms in place to monitor the long-term functionality of tap connections and track the "slippage" of covered habitations into non-functional status, State-wise including Chhattisgarh;
- (c) the current status of Village Water and Sanitation Committees (VWSCs) regarding their capacity to generate user charges sufficient for hundred per cent Operation and Maintenance (O&M) costs;
- (d) whether the Government has facilitated the utilization of the Fifteenth Finance Commission tied grants specifically for pump repairs and clearing electricity dues in Gram Panchayats and if so, the details thereof; and
- (e) the special measures taken/proposed to be taken for ensuring sustainable water supply in remote tribal hamlets facing high power costs for pumping?

**ANSWER**

MINISTER OF STATE FOR JAL SHAKTI  
(SHRI V. SOMANNA)

(a) to (e) Since August 2019, the Government of India is implementing Jal Jeevan Mission (JJM) – Har Ghar Jal, in partnership with States/ UTs, to make provision of tap water connection to every rural household of the country. As reported by States/ UTs as on 02.02.2026, out of 19.36 crore rural households in the country, more than 15.79 crore (81.59%) households have tap water connections across the country. Further, out of 49.97 lakh rural households in Chhattisgarh, more than 41.01 lakh households are reported to have tap water connections in the state.

For the regular Operations and Maintenance (O&M) of water supply schemes, all States/UTs including Chhattisgarh and to ensure effective implementation and monitoring of the ongoing works inter alia including solar-based water schemes, a comprehensive multi-level and multi-format system of monitoring inter alia regular review of implementation, workshops/

conferences/ webinars for capacity building, training, knowledge sharing, field visits by multi-disciplinary team to provide technical support, monitoring mechanism such as geo-tagging of assets created, third-party inspections before making payments, Decision Support System for strengthening Source Sustainability, Handbook on Community Managed Piped Water Systems, Unique ID for integrated Piped Water System, Village/ District Dashboards and linking Village Level Dashboards to e-Gramswaraj portal, District Collectors' Peyjal Samvad, etc. have been put in place.

Further, all States/UTs including Chhattisgarh have been advised to put in place comprehensive O&M Policy with a provision for handing over of schemes to GPs/ VWSCs, empowering them to levy user charges, engaging women SHGs for the collection of user charges. It has also been advised to utilize tied grant for water and sanitation under 15th Finance Commission for the purpose of O&M of the water supply schemes. In case of shortfall, the States/ UTs shall make adequate budgetary provisions to ensure that all the assets created under JJM are maintained properly. States/ UTs have also been advised to explore technological interventions such as Solar energy based stand-alone water supply systems so as to reduce O&M charges and dependence of electric supply for scattered/ isolated/ tribal villages.

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